

ITEM NO.828

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) Diary No.33592/2022

DR. JAYA THAKUR

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

Date : 11-11-2022 This petition was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Mr. Varun Thakur, Adv. (Mentioned by)
Mr. Varinder Kumar Sharma, AOR

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Tag with Writ Petition (Civil) No 104/2015 & Writ Petition (Civil) No 569/2021.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar